

Misbehaviour by passengers on Air India's flights

139. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether cases of passengers misbehaviour on board Air India's flights have increased during the past one year;
- (b) if so, how many cases of passenger's misbehaviour have been reported so far;
- (c) whether Directorate General of Civil Aviation (DGCA) are contemplating to enforce strict norms to prevent such incidents; and
- (d) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Yes, Sir. 89 cases of passenger misbehaviour on board Air India's flights have been reported during the past year.

(c) and (d) Aircraft Rules, 1937 are proposed to be amended to deter misbehavior of passengers on board an aircraft by prescribing appropriately deterring penalties.

Officers on Deputation to the Area

140. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of all officer cadres, including members and Chairpersons (except Class IV employees/steno typists and PS/PPS etc.) of Airports Economic Regulatory Authority (AERA)/Appellate Tribunal since its inception along with names of the Ministry/Department from which these officers were deputed to the AERA;
- (b) the officers who have already left AERA/Appellate Tribunal, with details of the companies /Department /Ministry they joined/retired after completing their term with AERA/Appellate Tribunal; and
- (c) the steps Government is taking to ensure that the AERA/Appellate Tribunal are truly independent from Government?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) The following posts (No. of the posts given in brackets) have been sanctioned for the Airports Economic Regulatory Authority (AERA):

Chairperson (1), Member (2), Secretary (1), Director (2), Deputy Chief (1), Under Secretary (3) and Bench Officer (1). Out of these Chairperson, Members and Secretary of the Authority are